

Declaration of Assets and Liabilties

Year-2022-23

I, Sampat Kumar son of Late Baso Pandit aged 35 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Order Paper Distributor in Bihar Lagislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant-1 Name Kajal Kumari (Daughter)	Dependant-2 Saurav Kumar (Son)	Dependant- 3 Name Name Rajnish Kumar (Son)
(i)	Cash	10,000=00	9,000=00			
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies S.B.I Saving A/C-Rs-26,000=00, B.O.B Saving A/C-8,000=00		<u>Union Bank</u> <u>A/C-50,000=00</u>			
(iii)	Bonds, Debentures and Shares in Companies,					
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC-Rs- 37000=00 Yearly	LIC-Rs-6000=00 Yearly			
(v)	Motor Vehicles (details of make, etc) Hero Splander pro					
(vi)	Jewellery (details of weight and value)		Gold-50 gram Rs-2,60,000=00 Silver-250 gram Rs-17,500=00			-
(vii)	Other assets, such as values of claims/ interests	Home Appliences Rs-30,000=00				

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

1624 *

LAMI grace

Detail of Immovable assets. B.

(Note:-Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependant – 1 Name	Dependant-2 Name	Dependant- 3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	Amba- 10 Decimal	Amba- 08 Decimal and 10 Dhur			
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value					
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value					
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks			
	(ii) Loans form Financial Institutions	The state of the s		
	(iii) Government Dues :			

Lyng 3mc

	(a) dues to departments dealing with government accommodation		
	(b) dues to department dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		<u> </u>
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No- BIBPK9784P	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PRAN- 110185365408
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	1 6 0 9 1 9 8 7 (DD/MM/YYYY)
iv) Class/Group	;-	c (A/B/C)
v) Cadre	:-	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service

B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- Khagria

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: - AMJ 3me

Name of Employee:- Sampat Kumar
Designation . Order Paper Distributor .

Department :- Bihar Vidhan Sabha Secretariat, Patna .

Place :- Patna

Date :- 07-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.